

(ii) REPORTED SHIFTING OF THE HEAD-
QUARTERS OF PYRITES, PHOSPHATE AND
CHEMICALS LTD. FROM DEHRI-ON-SONE

SHRI RAMAVATAR SHASTRI
(Patna): The Managing Director,
Pyritas, Phosphates and Chemicals
Ltd., has initiated a move to shift
the headquarters of the company
from Denrion-Sone to New Delhi.
Some of the offices of this undertak-
ing under the Government of India
have already been shifted there.

This Projects was started in 1960
at Amjhore in the districts of Rohtas
where pyrites was mined from the
Karmur Hin Range. In 1962, its head-
quarters was established at Dehri-
on-Sone.

During the Emergency, without the
permission of the Government, it
is learnt, the Managing Director
shifted his office to New Delhi.

As the Managing Director remains
at New Delhi, all the remaining
high officials have to run there for
consultation even for minor problems.
A peon goes practically every day
to New Delhi for carrying files to
the Managing Director. Recently he
has issued instructions that, with a
view to expedite work, the office of
the General Manager at Amjhore will
be shifted to New Delhi. Till now,
offices of about a dozen officers have
already been removed to New Delhi.
The rest are awaiting orders. Finally,
the headquarters will be shifted to New
Delhi from Dehri-on-Sone. Thus the
local people will be denied employ-
ment opportunity. Some employees
have to forego their promotion as
they were not in a position to go to
Delhi. This move to shift the head-
quarters to New Delhi is backed by
other officers who belong to Delhi or
nearby places and do not want to
stay at Delhi-on-Sone.

When the Managing Director lived
and worked at Amjhore, the head-

quarters expenditure in 1974-1975 was
Rs. 1,23,484; and the Amjhore office
expenditure was Rs. 1,03,604.

When the Managing Director shift-
ed to New Delhi, the head-
quarters expenditure in 1978-79 was
Rs. 2,17,703; and the Amjhore office
expenditure in 1978-79 was Rs.
2,53,377.

This extra expenditure was incur-
red to pay travelling allowances to
the officers to go to New Delhi. In
addition to the above, the expendi-
ture over entertainment which was
Rs. 1463/- in 1974-75 has gone up to
Rs. 16,000 in 1978-79. It is also learnt
that the rent of the residential office
at Delhi which was Rs. 600 per month
has been increased to Rs. 9,000 per
month. The headquarters is housed
in a building here for which Rs.
3,500 are paid as rent. The Board
of Directors has already decided to
construct the office building and re-
sidences for the employees by acquir-
ing government land at Dehri-on Sone

It is the general demand of
the people that the headquarters
of Pyrites, Phosphates and Chemi-
cals Ltd. should not be shifted
to New Delhi and that the
offices of the Managing Director and
other officers must be brought back
to Dehri-on-Sone as before, not
only in the interest of the State but
also for efficient functioning of the
Project. The Government should pay
immediate attention to this very
urgent matter of public importance
and dispel the doubts in the minds
of the people of the State of Bihar.

(iii) Ratnagiri Project of Alumi-
nium Plant

SHRI BAPUSAHEB PARULEKAR
(Ratnagiri): Under rule 377 of the
Rules of Procedure I want to invite
the attention of the hon. Minister of
Steel and Mines to the following
matter of urgent public importance.

The Ratnagiri project of aluminium plant hailed as a destiny project for the economic uplift of backward Konkan is still not out of woods so far as Government of India is concerned, and has been hanging fire for about 11 years now. This Rs. 80 crore project was finalised as early as 1966 by the Planning Commission which allocated Rs. 135 crores for two aluminium plants—one at Korba in Madhya Pradesh and the other at Ratnagiri in Maharashtra to be constructed by BALCO and to be completed towards the end of the Fifth Plan. The Korba plant is now on stream while the project report is still gathering dust in BALCO office in Delhi regarding the Ratnagiri plant. And this is in spite of Rs. 1.37 crores initially invested for the acquisition of land and preparation of blue prints made by the Central Government. Over all these years, the infrastructure has been built up at a cost of about Rs. 3 crores by the State Government and Ratnagiri has been developed as an all-weather port to facilitate the import of machinery and export of alumina to be produced.

In fact the State Government had proposed to have the foundation stone of the project laid on October 2, 1974. The then Chief Minister of Maharashtra had approached Mrs. Gandhi to lay the foundation stone, but she could not come as she was preoccupied and the foundation stone could not be laid on that day.

The Government is reducing the allocation on this project every year. The report of the Steel Ministry shows that no amount is being allocated this year on this project. This is *prima facie* proof of government's intention to abandon and shelve the project. The project is likely to be shelved immediately after this session is over as no funds are made avail-

able to the project, shattering all the hopes of the people of Konkan who were all the while thinking that their dreams of commencement of industrialisation of this area would be fulfilled.

As the Demands of the Ministry of Steel and Mines are not likely to be debated, I request the hon. Minister of Steel and Mines to make a statement on the project and say that the project will not be shelved.

(iv) STEPS TO ERADICATE CHOLERA FROM NAWADA DISTRICT OF BIHAR

श्री कृंवर राम (नवादा): बिहार का नवादा जिला हर दृष्टि से अत्यन्त पिछड़ा हुआ जिला है। नया जिला होने के कारण प्रशासनिक एवं अन्य सुविधाओं से यह परिपूर्ण नहीं हो सका है। स्वास्थ्य सम्बन्धी सुविधा से वंचित रहने के ही कारण 24 घंटों में यहां पांच व्यक्ति होजे से मरे हैं और इसके पहले निकट ही मैं पांच और मर चुके हैं। संक्रामक रूप यह रोग धारण कर चुका है। स्वास्थ्य मंत्रालय का मैं इस और ध्यान आकृष्ट कर रहा हूँ ताकि शीघ्रता से उक्त रोग को फैलने से रोका जा सके।

(v) REPORTED STRIKE BY TRANSPORT CONTRACTORS AT DAL IRAJHAR MINES (MADHYA PRADESH) AFFECTING SUPPLY OF RAW MATERIALS TO BHILAI STEEL PLANT

SHRI ARVIND NETAM (Kanker): With your kind permission I am raising an important matter of public importance under Rule 377 and I would like to draw the attention of the hon. Minister for Steel and Mines.

The transport contractors at Dallirajhara mines in Madhya Pradesh are on strike since 20th May, 1980 thereby seriously affecting the transportation of raw material such as iron ore meant for Bhilai steel plant. The Bhilai steel plant generally keeps stock of iron ore for 2 to 3 months and if this strike continues further,